

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
KOHINOOR STEEL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Kohinoor Steel Private Limited
2.	Date of incorporation of corporate debtor	16/02/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB2005PTC101723
5.	Address of the registered office and principal office (if any) of corporate debtor	16A, Everest House, 46C Jawaharlal Nehru Road, Kolkata, West Bengal 700071
6.	Insolvency commencement date in respect of corporate debtor	20 th November 2019 (Order received on 25 th November 2019)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of Insolvency commencement date i.e 19 th May 2020.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ashok Kumar Sarawagi IBBI/IPA-001/IP-P00171/2017-18/10340
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Ashok Kumar Sarawagi 18, Rabindra Sarani, Poddar Court, Gate-3, 5 th Floor, Room no 4, Kolkata-700001 West Bengal Email- sarawagiashok@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A.K.Sarawagi & Co. 18, Rabindra Sarani, Poddar Court, Gate-3, 5 th Floor, Room no 4, Kolkata-700001 West Bengal Email- ksteel.cirp@gmail.com
11.	Last date for submission of claims	4-12-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) -NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink for downloading forms: https://ibbi.gov.in/home/downloads Nil

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Kohinoor Steel Private Limited** on 20th November 2019.

The creditors of **Kohinoor Steel Private Limited**, are hereby called upon to submit their claims with proof on or before 4th December 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th November 2019
Place: Kolkata

Ashok Kumar Sarawagi
Interim Resolution Professional

